## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/186/ (IB)/2017

NAME OF THE PETITIONER(S)

: FGL INTERNATIONAL S.P.A

NAME OF THE RESPONDENT(S)

: NORTHERN TANCHEM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1.B.R. SHANKARALINGAM.
Counsel for Petitioner

Stanlardingon

## ORDER

Counsels representing both the parties present. Counsel for respondent submitted that he has not received copy of the petition along with other documents. Counsel for petitioner is directed to supply all the papers to respondent. Counsel for petitioner is directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of IBC 2016. Put up on 06.07.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARTQ) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)